



Central Administrative Tribunal

Principal Bench

CP No. 517/2019

IN

OA No. 875/2016

New Delhi this the 02nd day of December, 2019

Hon'ble Mr. S.N. Terdal, Member (J)

Hon'ble Mr. Pradeep Kumar, Member (A)

Rahul S/o Late Sh. Dhanraj,
N-76/130, Dhobi Ghat,
Sangam Park, Rana Pratap Bagh,
North Delhi, Delhi-110007.

By Advocate : Sh. Yashpal Rangi

Applicant

Versus

1. Smt. Varsha Joshi

Commissioner, North Delhi Municipal Corporation,
Head Quarter, Dr. S.P.M. Civic Centre,
Minto Road, New Delhi-110002.

2. Sh. S.S. Mohan Singh

Sanitation Superintendent,
DEMS/City Zone,
Dr. S.P.M. Civic Centre, Minto Road,
North Delhi Municipal Corporation,
New Delhi- 110002.

...Respondents

O R D E R (Oral)

Hon'ble Mr. S.N. Terdal, Member (J)

Learned counsel for the applicant submits that he wants to withdraw this C.P.

2. Accordingly, the CP is closed with liberty to file a fresh one.

(Pradeep Kumar)
Member (A)

(S.N. Terdal)
Member (J)



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